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Central Administrative Tribunal  
Principal Bench

O.A. No. 1810 of 1997

New Delhi, dated this the 13th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

1. Shri O.P. Rawat,  
S/o Shri Babu Singh Rawat,  
Welfare Organisor, Rajya Sainik Board,  
1, Rajpur Road,  
Delhi-110054.
2. Shri Wazir Singh,  
S/o Shri Chattar Singh,  
L.D.C., Rajya Sainik Board,  
Delhi-110054. ... Applicants  
(Applicant Shri Rawat in person)

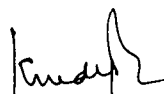
Versus

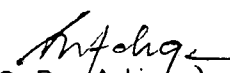
1. Govt. of NCT of Delhi  
through Secretary (Services),  
5, Shamnath Marg,  
Delhi-110054.
2. Secretary (Revenue),  
Govt. of NCT of Delhi,  
Central Hall, Tis Hazari,  
Delhi-110054.
3. Secretary,  
Rajya Sainik Board,  
1, Rajpur Road,  
Delhi-110054.
4. Shri R. Govind,  
Sqn. Ldr.  
OIC P&WW(Wel),  
Air Force Record Office,  
Subroto Park,  
New Delhi-110010. ... Respondents  
(By Advocate: Shri D.S. Jagotra)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for permission to withdraw the  
O.A. Permission is granted and the O.A. is  
dismissed as withdrawn.

  
(Kuldip Singh)  
Member (J)  
/GK/

  
(S.R. Adige)  
Vice Chairman (A)